

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.03.2023

**ORDER NO. 59 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 52 of 2023 for **CESTAT, Ahmedabad** on **13.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 13.03.2023 at 2:30 p. m.	Mr. Raju, Hon'ble Member (Technical) and Mr. Somesh Arora, Hon'ble Member (Judicial)	Part heard matter in ST/13497 and 13499/2013 M/s. Indusface Consulting Pvt. Ltd. & Ors. vs. C.C.E. & S.T., Vadodara - I

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

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Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/G/o  
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Deputy Registrar